## GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

## LOK SABHA UNSTARRED QUESTION NO.1047 TO BE ANSWERED ON 26<sup>TH</sup> JULY, 2023

#### **INCREASE IN PADDY PROCUREMENT**

#### 1047. SHRIMATI VANGA GEETHA VISWANATH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of farmers, State-wise, that have benefited from the paddy procurement for KMS 2022-23;
- (b) whether there has been any increase in paddy procurement in the last five years;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the steps being taken to improve paddy procurement in the country?

#### ANSWER

# MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

- (a): The number of farmers, State-wise, who have been benefitted from the paddy procurement at MSP for Central Pool during KMS 2022-23 is at Annexure-I.
- (b) and (c): Procurement depends not only upon production but also upon other multiple factors like marketable surplus, MSP, prevailing market rate, demand & supply situation and participation of private traders etc.

Details of paddy procurement for last 5 years is at Annexure-II.

- (d): The following steps are taken to improve paddy procurement in the country:
- (i) The estimates for procurement of paddy are finalized by Government of India in consultation with State Governments and FCI, before the commencement of each marketing season based upon estimated production, marketable surplus and agricultural crop pattern.
- (ii) Procurement centres are opened by respective State Government Agencies/ FCI taking into account the production, marketable surplus, convenience of farmers and availability of other logistics / infrastructure such as storage and transportation etc. Large number of temporary purchase centres in addition to the existing Mandis and depots/godowns have also been established at key points for the convenience of the farmers.
- (iii) Farmers are made aware of the quality specifications and purchase system etc. to facilitate them to bring their produce conforming to the specifications.
- (iv) FCI and all the procuring States have developed their own Online Procurement System to ensure transparency and convenience to the farmers through proper registration and monitoring of actual procurement.
- (v) Through e-procurement module deployed by procuring agencies, farmers get latest/updated information regarding MSP declared, nearest purchase centre, date on which the farmer has to bring his produce to the purchase centre etc. This facilitates delivery of stock by the farmers and enables them to deliver stock conveniently in the mandi.
- (vi) "One Nation, One MSP through DBT" implemented across the country from RMS 2021-22 onwards. Payment of MSP has been ensured directly into farmers' account. DBT eliminated fictitious farmers and reduced the diversion and duplication of payment as payment is being made directly to farmer's bank account. DBT of MSP has brought in responsibility, transparency, real time monitoring and reduction in pilferage in the system.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.1047 FOR ANSWER ON 26.07.2023 IN THE LOK SABHA.

### Statewise Number of Farmers Benefited from Paddy Procurement

S. No.	STATES/ UTs	KMS 2022-23*		
1	Andhra Pradesh	691763		
2	Telangana	2015744		
3	Assam	61152		
4	Bihar	577064		
5	Chandigarh	1404		
6	Chhattisgarh	2047842		
7	Gujarat	28357		
8	Haryana	282725		
9	Himachal Pradesh	3407		
10	Jharkhand	31855		
11	Jammu & Kashmir	6549		
12	Karnataka	7646		
13	Kerala	249598		
14	Madhya Pradesh	645384		
15	Maharashtra	516838		
16	Odisha	1710773		
17	Puducherry	28		
18	Punjab	903942		
19	Tripura	20176		
20	Tamilnadu	535008		
21	Uttar Pradesh	940231		
22	Uttrakhand	58038		
23	West bengal	1156906		
	Total	12492430		

<sup>\*</sup> Position upto 18.07.2023

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ANNEXURE REFERRED TO IN REPLY TO PART (b)&(c) OF THE UNSTARRED QUESTION NO.1047 FOR ANSWER ON 26.07.2023 IN THE LOK SABHA.

### STATE-WISE DETAILS OF PROCUREMENT OF PADDY DURING LAST 5 YEARS

Fig. in LMT

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STATES	KMS 2018-19	KMS 2019-20	KMS 2020-21	KMS 2021-22	KMS 2022-23*
ANDHRA PRADESH	71.73	82.58	84.57	66.58	42.30
TELANGANA	77.46	111.26	141.09	110.35	131.78
ASSAM	1.53	3.15	2.12	5.66	5.93
BIHAR	14.16	20.02	35.59	44.90	42.05
CHANDIGARH	0.19	0.22	0.28	0.27	0.19
CHHATISGARH	58.40	74.86	71.07	92.01	87.53
GUJARAT	0.14	0.21	1.10	1.22	1.77
HARYANA	58.83	64.28	56.55	55.32	59.36
HIMACHAL PRADESH	0.00	0.00	0.00	0.28	0.14
JHARKHAND	2.28	3.80	6.29	7.53	1.73
JAMMU & KASHMIR	0.14	0.15	0.38	0.41	0.33
KARNATAKA	0.88	0.61	2.06	2.19	0.21
KERALA	6.94	7.10	7.65	7.48	7.31
MADHYA PRADESH	20.82	25.97	37.27	45.83	46.16
MAHARASHTRA	8.66	17.42	18.99	18.32	18.47
ODISHA	65.41	70.57	77.33	71.04	79.16
PUNJAB	169.16	162.33	202.82	187.28	182.11
RAJASTHAN	0.00	0.00	0.00	0.07	0.00
TRIPURA	0.10	0.21	0.24	0.58	0.42
TAMIL NADU	19.03	32.41	44.90	27.58	30.61
UTTAR PRADESH	48.25	56.57	66.84	65.53	65.50
UTTRAKHAND	6.89	10.18	10.72	11.56	8.96
WEST BENGAL	29.11	27.03	27.79	35.31	34.36
TOTAL	660.11	770.93	895.65	857.30	846.38
* Position upto 18.07.2023					

Fig of Puducherry are included in Tamil Nadu

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